

TRIPURA



GAZETTE

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DIRECTORATE OF TOURISM
GOVERNMENT OF TRIPURA
SWETMAHAL, PALACE COMPOUND ROAD, AGARTALA, TRIPURA
Contact no. 0381 231 7878, Fax-0381 2300496

No. F.3 (85)- Tourism/Accts/2019/13285-92

Dated, Agartala, the 14th June, 2019.

NOTIFICATION

The Governor of Tripura is pleased to accord approval to the introduction of the Tripura Tourism Interest subvention Scheme 2019 namely "Paryatan Sahayak Prakalp" to promote entrepreneurship in the Tourism sector for tourism enterprises to be set up in the State of Tripura on or after 1st July, 2019.

The details of benefits and incentives under the scheme which shall be offered to the tourism enterprises are appended with this Notification. The Scheme shall come into effect from 1st July, 2019 and remain in force for a period of 3 years. The Scheme shall be ending on 30th June, 2021.

By order of the Governor,

Kiran GitteSpecial Secretary to the
Government of Tripura.

Enclose :- Guidelines of Interest Subvention Scheme.

To

1. All the Head of Departments, Govt. of Tripura.
2. The SIO, NIC, Tripura for placing the same on Tripura Government Website.

GOVERNMENT OF TRIPURA
TOURISM DEPARTMENT.

**Guidelines for the “Interest subvention scheme” to promote entrepreneurship
in tourism sector.**

1. Background:

- a. Tripura has very high potential to become a great tourism destination in the North East India. There are many tourism locations in the State that are not well known across the country and there are many more tourist locations that are yet to be explored. In order to enable the tourism sector in Tripura to grow, the best strategy is to involve all the stake holders and simultaneously create an eco-system to increase the number of stake holders.
- b. Hence the scheme “**Paryatan sahayak Prakalpa**” on interest subvention scheme for tourism sector is being proposed to promote the people involvement in tourism sector in Tripura.

2. Objective:

The objective of the scheme is to promote entrepreneurship in tourism sector by providing interest subsidy to eligible persons to enable them to take up activities in tourism sector. Through this scheme, it is intended to facilitate the access of loans to tourism related projects and upon successful repayments, as an incentive, the interest component will be borne by the State Government.

3. Details of the Scheme:

- a. The interest subvention scheme is to promote entrepreneurship in Tourism Sector.
- b. This scheme will be applicable only to loans taken up for tourism related activities, up to maximum of Rs. 5 lakh per loan per person.
- c. Bank may extend loan beyond Rs. 5.00 lakh as per project cost and security offering within their norms. But, the support from the Government on interest subvention will be extended only upto the loan of Rs. 5.00 lakh.
- d. If the borrower repays the loan regularly to the bank then as an incentive at the end of every 6 months the interest component will be paid back to the beneficiary.
- e. The interest subvention will be paid for a period of first 5 years only calculated from the day of sanction of the loan. After that for the remaining period of the loan, the interest will be paid by the borrower.
- f. The amount of interest repaid under the scheme will be calculated at 8% interest rate or actual interest rate, whichever is lower.
- g. Borrower will contribute 5% of the project cost as margin.
- h. The following projects can be taken up under this scheme.
 - a. Home Stay facilities.
 - b. Way side amenities-pay and use toilets, restaurant, dhabas etc.
 - c. Boats-Speed boats, house boats, shikara etc.
 - d. Water/adventure sport facilities.
 - e. Promoting heritage tourism, eco-tourism etc.
 - f. Managing yoga/ayurvedic facilities near tourism locations.
 - g. Eco friendly transport near the tourism zones.
 - h. Any other innovative projects related to tourism sector.

4. Eligibility Criteria:

- a. Individuals above 18 years of age upto the age of 50 years will be eligible for this scheme.
- b. Preference will be given to unemployed youths and to those who have completed graduation or diploma in Hotel Management or Travel and Tourism or undergone any skill development in Tourism related skills under the Prime Minister Kusal Vikash Yojana (PMKVY) or any others schemes will also get preference during the course of selection
- c. Only one person from a family will be eligible for this scheme.
- d. Only if the borrower pays regular EMI, then the interest component will be repaid by the Government. If he/she defaults the payment for three consecutive months, as verified by the banker, then he/she will automatically cease to be the beneficiaries of the scheme.
- e. The borrower shall not be entitled to receive subvention facility in case of becoming a loan defaulter and unable to repay the loan within loan repayment schedule fixed by the bank.

5. Procedure:

- a. The scheme will be implemented by Tripura Tourism Development Corporation Ltd. (TTDCL).
- b. Applications will be received on continuous basis throughout the year, through online portal ([www. tripuratourism.gov.in](http://www.tripuratourism.gov.in)).
- c. All the applications received in previous month will be examined by the committee on 10th of next month and if 10th is a holiday then on the immediate next working day.
- d. A committee with representatives of Industry department and Bankers will be formed to examine the projects. The members of the Committee will be as follows.
 - MD, TTDCL :-Chairperson
 - Representative of Industry Department :-Member
 - Lead District Manager (West Tripura) :-Member
 - RM, State Bank of India :-Member
 - RM, UBI :-Member
 - MD, Tripura Gramin Bank :-Member
 - MD, TSCB :-Member
 - Any other invitee members as per the requirement.
- e. The committee will assess the project proposal both from the suitability to the overall tourism development plan of the State and also for its financial soundness.
- f. The such recommended applications will be forwarded to the banks for sanctioning of the loan. The respective banks after sanction of the loan will inform TTDCL.

- g. After the sanction and loan disbursement, the bankers will keep a record of repayment of the loans. All such loans where repayments are regular, interest component of these loans will be calculated and forwarded to TTDCL, once in every six months i.e. as on 1st July and 1st January, TTDCL, will then pay the interest of all such regular repaying loans to the respective beneficiary as per the details provided by the bank subject to maximum of 8% of interest rate.
- h. There will be periodical supervision of the Tourism Department on the scheme and on the projects undertaken for necessary facilitation or handholding.

6. Loan Tracking:

The loans tracking will be undertaken by the concerned Bank disbursing the loan. The Lead Bank shall maintain a detailed statement of loan repayments on the basis of quarterly information furnished by the concerned Banks. A Nodal Officer will be appointed from the side of TTDCL and one each from the Banks participating in the Scheme for coordination.

7. Repayment of loans:

The loans are to be repaid to the concerned Bank disbursing the loan as per its terms and conditions. The interest subvention support from the government will be released twice in a year. The bank will submit consolidated statement (borrower wise) to the department with their declaration with their repayment status of the loan. In case of any loan account turned to NPA beneficiary will not be allowed to receive the interest subvention from the government. However, on up gradation of the loan account to standard account within the tenure of loan, the borrower will be entitled to receive the interest subvention.

The repayment of the loan by the candidates should be between the bank and candidates and no guarantee shall be given by the Government. However, government may extend support on recovery process as it extending in other loan scheme.

8. Implementation:

The project should be implemented within 3 (three) months of granting the Loan and should start earning income within one year. If the project is not started within three months then it will cease to be sponsored by the scheme. The Loan amount must be spent only for the sanctioned project. Diversion of the Loan amount to any other purpose is strictly prohibited.

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PART -- II Advertisements and Notices

Government of Tripura
Urban Development Department

PRESS NOTICE INVITING e-TENDER No.02/EE-IV/UDD/EW/PNIT/2019-20
Dated 06/06/2019.

Memo No. F.4(2)-UDD/EW/(S-XXXI)/1140-49

Dated, Agartala, the 6th June, 2019.

The **Executive Engineer, Unit-IV, Urban Development Department, Agartala, West Tripura** invites on behalf of the "Governor of Tripura" **Sealed e-tender(s)** from the reputed/expert consultants/agencies under single stage two-Cover system up to **3.00 PM. on 08-07-2019** for the following work:-

Sl. No.	Name of the Work	Performance Bid Security (In INR)	Bid Processing Charges (INR)	Time and date of opening of Bid	Document Downloading and Bidding Website	Class of Bidder
1.	"Engagement of consultant for feasibility study, soil investigation, technical solution & for detailed design & working drawing of the structure for 'protection of west side of road of Banamalipur Pond, Agartala".	Rs.25000.00	Rs.1,900.00	At 15.00 Hrs On 11-07-2019.	https://tripuratenders.gov.in	Appropriate Class

Eligible bidders shall participate in bidding only in online through website **<https://tripuratenders.gov.in>**. Bidders are allowed to bid 24x7 until the time of Bid closing, with option for Re-Submission, wherein only their latest submitted Bid would be considered for evaluation. The e-Procurement website will not allow any Bidder to attempt bidding, after the scheduled date and time. **Submission of bids physically is not permitted.**

Performance Bid Security and Bid processing charge are to be drawn separately on State Bank of India or any other scheduled Bank guaranteed by the RBI, in the shape of "**Deposit-at-Call**"/"**Demand Draft**"/**Bank Guarantee**" in favour of the **Executive Engineer, UDD, Agartala.**

“Deposit at call”/“Demand Draft”/“Bank Guarantee” furnished as above shall be valid for a minimum period of **3 (Three) months** from the last date of publishing of bid. Bid Processing charge of **Rs.1,900.00 (Rupees one thousand nine hundred)** only, shall be accepted as **“Demand Draft”/“Bank Guarantee”** and is Non-Refundable.

The Bidders will have to upload the scan copy of the drawn **“Demand Draft”/“Deposit at call”/“Bank Guarantee”** (as a single PDF file of 100 dpi resolution), against the related Performance Bid Security and Bid processing charge, along with the bid.

The Bidders will also have to deposit both the original **“Demand Draft”/“Deposit at call”/“Bank Guarantee”** related to be Performance Bid Security and Bid processing charge as stated above, in a sealed envelope depicting DNIT No. the Bidders Name, Address & Phone number, at the **office of the Chief Engineer, UDD, Agartala, Tripura (West)**, positively before the Bid opening schedule (i.e. up to 3.00 P.M. on 11/07/2019).

Bid(s) shall be opened through online by respective Bid openers on behalf of the **Executive Engineer, UDD, Agartala, Tripura (West)**, and the same shall be accessible by intending Bidder through website <https://tripuratenders.gov.in>. However, intending bidders and other Bidders may like to be present at the Bid opening. For any enquiry, please contact by e-mail to visitmanikdebnath65@gmail.com.

Note:-

*** NO NEGOTIATION WILL BE CONDUCTED WITH THE LOWEST BIDDER*.**

Sd/- Illegible
Executive Engineer,
Unit-IV, Engg. Wing,
UDD, Agartala, West Tripura.